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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CM(M) 1909/2025, CM APPL. 61372/2025 & CM APPL. 61371/2025**

GREENOPOLIS WELFARE ASSOCIATION (GWA)Petitioner

Through: Mr. Rakesh Tikku, Sr. Advocate with
Mr. Gaurav Kohli and Mr. Ashish,
Advocates.

versus

NARENDER SINGH AND ORSRespondents

Through: Mr. N. Hariharan, Sr. Advocate with
Mr. Ajay Sabharwal, Mr. Prateek
Bhalla, Ms. Punya Rekha Angara, Mr.
Aman Akhtar, Ms. Vasundhara N.,
Ms. Sana Singh, Ms. Vasundhara Raj
Tyagi, Mr. Arjan Singh Mandla and
Ms. Gauri Ramachandran, Advocates
for R-1 to 15.

Mr. N. Hariharan and Mr. Abhijat, Sr.
Advocates with Mr. Ajay Sabharwal
and Mr. Jai Sikand, Advocates for R-
1 (plaintiffs no. 1 to 4).

Mr. Sanjoy, Sr. Advocate with Mr.
Ajay Sabharwal, Mr. Jai Sikand and
Mr. Anuj Aggarwal, Advocates for R-
1 (plaintiffs no. 5 to 19).

Mr. Neeraj Dev Gaur, Advocate for
R-1 (plaintiffs no. 20 & 21).

Mr. Tushar Sannu and Ms. Shaoni
Das, Advocates for R-21 & 22.

CORAM:
HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER
25.09.2025

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1. Petitioner has assailed orders dated 18.09.2025, 20.09.2025 and 22.09.2025 of the learned trial court. However, after addressing partly, learned senior counsel for petitioner on instructions seeks permission to withdraw this petition. All learned senior counsel and counsel appearing for respondents submit that they would take appropriate steps since some of the judicial precedents cited on behalf of petitioner do not even exist and in some of the precedents, the quoted portions do not exist. At request of both sides, it is made clear that submissions advanced today were confined only to the impugned orders and nothing else.
2. As requested, the petition and the accompanying applications are dismissed as withdrawn.

GIRISH KATHPALIA, J

SEPTEMBER 25, 2025/dr